NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH **NEW DELHI**

C.P NO. 16/79/16 CA NO.

CORAM:

PRESENT: SH. R. VARDARAJAN Hon'ble Member (J)

> SH.S.K.MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.08.2016

NAME OF THE COMPANY:

M/s. Haryana Milk foods Ltd.

SECTION OF THE COMPANIES ACT: 209(1) (d)

S.NO. NAME DESIGNATION

REPRESENTATION

CANDELEP MARAWAL.

PCS

ORDER

List on 6th September 2016 about the maintainability of the petitions for compounding given the provisions under the Companies Act, 2013. LUT) (R-VARADHARA)

(R. VARDHARAJAN)

MEMBER (J)

(S.K. MOHAPATRA)

MEMBER (T)

26th August, 2016 A.K. Arora